

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
(THROUGH VIDEO CONFERENCING)**

**Execution Application No. 332/00528/2021
In Original Application No. 332/00229/2020**

Date of Order: This, the 08th day of October, 2021

HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)



1. **Manmohan Mishra, aged about 35 years, S/o Shri Ramu Lal Mishra, R/o Gali No. 1, Adarsh Nagar Colony, Near Mal Godown (Roza), Distt-Sahjahanpur.**
2. **Ramesh Kumar Tiwari, aged about 55 years, S/o Shri Shambhoo Nath Tiwari, R/o- Village-Pure Shiv Gulam Tiwari, PO-Jamurwa Distt-Amethi.**
3. **Shri Niwas Rai, aged about 54 years, S/o Shri Bhuneswar Rai, R/o- Village & Post- Diyan Man, District- Buxar.**
4. **Balwant Singh, aged about 56 years, S/o Shri Ghuttoo Singh, R/o – Village- Dharampur oliya, PO- Peeru Madara, Distt- Nainital, UK.**
5. **Sri Narayan Thakur, aged about 57 years, S/o Shri Garib Thakur, R/o- Village & Post-Bhojpur Daul, Madhubani, Bihar.**
6. **Chandrika Prasad, aged about 42 years, S/o Shri Jangali Prasad, R/o- Village-Patehra, Post-Monehra, Hardoi.**
7. **Lachha Kumar, aged about 34 years, S/o Shri Chinta, R/o- Village- Adarsh Nagar, Banda Colony, Roza, Distt-Shahjahanpur.**
8. **Sarvesh Singh, aged about 56 years, S/o Shri Ram Nath, R/o- Village- Bishalpur Bangar, Post- Ukhra, Distt- Farukhabad.**
9. **Achhe Lal, aged about 57 years, S/o Shri Faujdar Ram, R/o- Bhagwat Nagar, Neelmatha, Lucknow.**

10. Suresh Kumar (Wrongly indicated as Laxmi Shanker in OA), aged about 55 years, Shri Ram Bahadur Shukla, R/o- Village- Majnai Pure Pokha, PO- Kuchehara, Distt- Ayodhya.
11. Murari Lal, aged about 38 years, S/o- Shri Nokhe Lal, R/o- Village- Rohoyee, PO- Mwayae, Distt- Hardoi.

... Applicants

By Advocate: Shri Praveen Kumar.

- Versus -

1. Union of India, through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Moradabad.
3. The Senior Divisional Personnel Officer, Northern Railway, Moradabad.
4. The Senior Divisional Engineer (C), Northern Railway, Moradabad.
5. The Assistant Divisional Engineer-I, Northern Railway, Hardoi.

.....Respondents

By Advocate: Ms. Prayagmati Gupta.

O R D E R (ORAL)

M.P. No. 332/01129/2021 for taking the compliance report on record is allowed.

2. At the outset, Shri Praveen Kumar, learned counsel for the applicant, very fairly conceded that



the execution of the Tribunal's order dated 19.01.2021 passed in OA No. 229/2020 has been effected in full. Accordingly, nothing remains in this matter and the execution application has become infructuous.

3. In view of above, Execution Application No. 528 of 2021 stands disposed of, having become infructuous.

4. There will be no order on costs.



JNS

**(A.MUKHOPADHAYA)
MEMBER (A)**